

Sl.No	State	Status
3.	Madhya Pradesh	Site survey completed for Sainik School at Sagar.
4.	Maharashtra	State Government to intimate the date of site survey for Sainik School at Chandrapur in Vidharbha Region of Maharashtra.
5.	Meghalaya	The State Government has shown their interest to open a Sainik School. Further details are awaited.
6.	Punjab	A proposal for opening of a second Sainik School is under consideration by the State Government. No formal proposal has been received from the State Government.
7.	Sikkim	Site survey carried out and the site not found suitable. State Government to indicate another site.
8.	Telangana	The State Government to intimate specific details of land earmarked for the proposed Sainik School in Warangal District of Telangana.
9.	Andaman and Nicobar Islands	The Andaman and Nicobar (A&N) Administration have shown their interest to open a Sainik School. Formal proposal is awaited.

Non-accredited food testing laboratories

*234. SHRI AHMED PATEL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of functional food testing laboratories along with the number of employed staff against the sanctioned strength, in each of the last two years and in the current year, State/Union Territory-wise;

(b) whether a large number of these food testing laboratories are not accredited with National Accreditation Board for Testing and Calibration Laboratories (NABL);

(c) if so, the details thereof and the reasons therefor, State-wise; and

(d) whether Government proposes to set up more food testing laboratories in the current year, if so, the details thereof, State-wise?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) The number of food laboratories in the country are as below:

(i)	Referral Laboratories	12
(ii)	State/Public Food Laboratories	72
(iii)	NABL Accredited Private Laboratories	82
TOTAL		166

State-wise details of these labs are given in the Statement (*See below*).

(b) and (c) The Referral Laboratories are, currently, not required to be accredited by NABL. All 82 private laboratories authorized by the FSSAI are NABL accredited.

(d) In order to strengthen Food regulatory system including food testing laboratories, a scheme has been formulated by the Department of Health and Family Welfare.

Statement

State-wise list of Food Testing Laboratories

Sl. No.	State/UT	Number of State/ Public Food Laboratories	Number of Referral Food Labs*	Number of NABL Accredited Private Labs notified by FSSAI
1	2	3	4	5
1.	Andaman and Nicobar Islands	1	-	-
2.	Andhra Pradesh	1	1	-
3.	Assam	1	-	-
4.	Bihar	1	-	-
5.	Chhattisgarh	1	-	-
6.	Daman and Diu	-	-	1
7.	GNCT of Delhi	1	-	11
8.	Goa	1	-	-
9.	Gujarat	6	1	3
10.	Haryana	2	-	8
11.	Himachal Pradesh	1	-	-
12.	Jammu and Kashmir	2	-	-
13.	Jharkhand	1	-	-
14.	Karnataka	4	2	7

1	2	3	4	5
15.	Kerala	3	1	5
16.	Madhya Pradesh	3	-	3
17.	Maharashtra	11	2	18
18.	Meghalaya	1	-	-
19.	Nagaland	1	-	-
20.	Odisha	1	-	-
21.	Puducherry	1	-	-
22.	Punjab	3	-	2
23.	Rajasthan	8	-	3
24.	Tamil Nadu	7	1	7
25.	Telangana	1	1	5
26.	Tripura	1	-	-
27.	Uttar Pradesh	3	2	3
28.	Uttarakhand	-	-	1
29.	West Bengal	5	1	5
TOTAL		72	12	82

The Referral Food Laboratories work as appellate laboratories for the purpose of analysis of appeal samples of food lifted by the Food Safety Officers of the State/UTs and local bodies and the imported food samples. Two Referrals labs *viz.* Central Food Laboratory, Kolkata and Food Research and Standardization Laboratory, Ghaziabad are under the Ministry of Health and Family Welfare. Their current manpower strength is 25 and 55 and sanctioned strength is 48 and 81, respectively. The details about the strength of laboratories under other Departments, State Governments and authorized NABL private laboratories is not maintained centrally.

Differential charges by private hospitals

*235. SHRI AVINASH RAI KHANNA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government received complaints against private sector hospitals for charging higher fees from patients who pay cash than those who pay through cashless health insurance schemes for the same procedure, if so, the details thereof and the reasons therefor, hospital-wise along with action taken by Government thereon, so far;